

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
Original Application No. 154/ 2023/EZ
Old ORIGINAL APPLICATION NO. 110 (The) OF 2012

In the matter:

Threat to life arising out of coal mining
in South Garo Hills District

.. Applicant

Versus

State of Meghalaya & Others

... Respondents

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1.	Affidavit on behalf of Respondent No. 9 (NDMA)		1 to 4

Filed by

Amrita Pandey,
Advocate



BEFORE THE NATIONAL GREEN TRIBUNAL
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AFFIDAVIT FILED BY THE RESPONDENT No. 9 (National Disaster
Management Authority)

I, Ramesh Kumar Mishra son of Late M.P. Mishra aged 54 years, by occupation-Service, working for gain at Under Secretary, National Disaster Management Authority, Safdarjung Enclave, NDMA Bhawan, A-1, NewDelhi-110 029 do hereby solemnly affirm and state as follows :-

1. That the deponent is authorized signatory of the respondent no 9. The deponent is well conversant with the facts of the accompanying the present affidavit and is competent to swear the present affidavit.
2. The present case this Hon'ble Court was pleased to take suo moto cognizance and array the answering respondent herein as respondent no. 9.
3. That the present Affidavit is being filed pursuant to the directions of this Hon'ble Tribunal, Eastern Zone Bench, Kolkata.
4. That save and except those which are matters of record and which are specifically admitted by me herein below, each and every allegation, and/or contention, and/or submission, contained in the said Original Application, is denied and disputed as if the same is set out in seriatim herein and specifically traversed.

R.K. Mishra

रमेश कुमार मिश्रा / Ramesh Kumar Mishra
अवर सचिव / Under Secretary
राष्ट्रीय आपदा प्रबंधन प्राधिकरण
National Disaster Management Authority
गृह मंत्रालय / Ministry of Home Affairs
भारत सरकार / Government of India
नई दिल्ली / New Delhi

5. That the statutory authorities including the Mining Officer, the district administration, MOEF&CC have specific role and that they have also filed their affidavit in the instant matter.
6. That moreover many private respondents have been impleaded as parties on their own application and Committee as constituted have also filed their report.
7. That it is stated and submitted that the respondent number 9 does not have any specific role in connection with the instant matter and humbly submits that his name may kindly be expunged from the instant proceedings. The respondent is not a necessary party in the present litigation as the respondent herein has no role in the present lis. The answering respondent respectfully prays that the answering respondent herein may be deleted from the array of parties herein.
8. The deponent craves leave of this Hon'ble Tribunal to file supplementary affidavit if directed by the Hon'ble Tribunal with respect to any matter not specifically dealt with in this affidavit.

9. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

10. The statements made in paragraphs 1 to 3 of the foregoing petition are true to my knowledge and are matters of record and information derived from record, which are believed to be true and correct and the rest thereof including the prayer portion are my respectful submissions before this Hon'ble Tribunal.

Identified by me &
Prepared in my office

Vivek Pralap Singh
Advocate

Enrolment No: *UP06772/2014*

R.K. Mishra
Deponent

रमेश कुमार मिश्रा / Ramesh Kumar Mishra
अवर सचिव / Under Secretary
राष्ट्रीय आपदा प्रबंधन प्राधिकरण
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VERIFICATION

Verified by the Deponent named and I do hereby verify that all the facts mentioned in the affidavit are true to my knowledge and no part thereof is false and nothing material has been concealed there from.

R.K. Mishra

DEPONENT

रमेश कुमार मिश्रा / Ramesh Kumar Mishra
अवर सचिव / Under Secretary
राष्ट्रीय आपदा प्रबंधन प्राधिकरण
National Disaster Management Authority
गृह मंत्रालय / Ministry of Home Affairs
भारत सरकार / Government of India
नई दिल्ली / New Delhi



ATTESTED

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NOTARY PUBLIC
DELHI (INDIA)

Ch. No.: 276, Patiala House Courts, N. D.-01

Reg. Entry No... 27/2025

30 JAN 2025

भारत सरकार
गृह मंत्रालय

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

वैधता तिथि
VALID UP TO DEC 2025



नाम
Name RAMESH KUMAR MISHRA

पद
Designation UNDER SECRETARY

मंत्रालय/कार्यालय
Ministry/office N.D.M.A.

Blood group: O+

No. Y 243360068114

रमेश कुमार मिश्रा (CSO)

R.k.mishra

रमेश कुमार मिश्रा / Ramesh Kumar Mishra
 अवर सचिव / Under Secretary
 राष्ट्रीय आपदा प्रबंधन प्राधिकरण
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